

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2741/2018

New Delhi this the 6th day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Ekta, aged about 20 years,
D/o Yash Pal Singh,
R/o H.No.246, Ishwar Colony,
Bawan, Delhi-110039
Post Teacher (Primary) MCD
Post Code: 16/17, Group-B
2. Akshay Kumar, Aged about 21 years,
S/o Ajay Kumar,
R/o Village-Dariyapur Khurd,
PO Ujwa, New Delhi-110073
Post Teacher (Primary) MCD
Post Code: 16/17, Group-B
3. Abhishek, Aged about 21 years,
S/o Surender,
R/o H.No.132, Village Tolesar,
PO Jounti, New Delhi-110081
Post Teacher (Primary) MCD
Post Code: 16/17, Group-B
4. Komal, Aged about 20 years,
D/o Rajesh Kumar,
R/o G-30/323, Sector-3,
Rohini, Delhi-110085
Post Teacher (Primary) MCD
Post Code: 16/17, Group-B
5. Rahul Pihal, Aged about 21 years,
S/o Rajender,
R/o 285/2, Doonger Mohalla,
Shahdara, Delhi-110032
Post Teacher (Primary) MCD
Post Code: 16/17, Group-B
6. Ashi Dabas, Aged about 20 years,
D/o Ranbir Singh,
R/o H.No.127, VPO Kanjhawala,

New Delhi-110081
 Post Teacher (Primary) MCD
 Post Code: 16/17, Group-B

7. Bhawna Tyagi, Aged about 19 years,
 D/o Satish Kumar Tyagi,
 R/o H.No.60, VPO Rewla Khanpur,
 Najafgarh, Delhi-110043
 Post Teacher (Primary) MCD
 Post Code: 16/17, Group-B
8. Seema Shokeen, Aged about 26 years,
 D/o Balbir Singh,
 R/o H.No.4/22, Kamruddin Nagar,
 Nangloi, New Delhi
 Post Teacher (Primary) MCD
 Post Code: 16/17, Group-B
9. Anju, Aged about 21 years,
 D/o Jagbir Singh,
 R/o H.No.277, VPO Khera Khurd,
 Dehi-110082
 Post Teacher (Primary) MCD
 Post Code: 16/17, Group-B
10. Manju, Aged about 19 years,
 D/o Jagbir Singh,
 R/o H.No.277, VPO Khera Khurd,
 Delhi-110082
 Post Teacher (Primary) MCD
 Post Code: 16/17, Group-B

-Applicants

(None)

Versus

1. Govt. of NCT of Delhi,
 Through its Chief Secretary,
 Delhi Secretariat,
 IP Estate, New Delhi-110002
2. Delhi Subordinate Services Selection Board (DSSSB)
 Through its Chairman, Govt. of NCT of Delhi,
 FC-18, Institutional Area,
 Karkardooma, Delhi-110092
3. North Delhi Municipal Corporation (NDMC)
 Through its Commissioner,
 Dr. SPM Civil Centre,
 JL Nehru Marg,

New Delhi-110002

4. South Delhi Municipal Corporation (SDMC)
Through its Commissioner,
23rd Floor, Civic Centre,
Minto Road, New Delhi-110002
5. East Delhi Municipal Corporation (EDMC)
Through its Commissioner,
419, Udyog Sadan,
Patparganj Industrial Area,
New Delhi-110096
6. Central Board of Secondary Education (CBSE)
Through its Chairman,
Shiksha Kendra, 2, Community Centre,
Preet Vihar, Delhi-110092 - Respondents

(By Advocate: Ms. Harvinder Oberoi)

ORDER (Oral)

Ms. Nita Chowdhury, Member (A):

Nobody appears for the applicant. Ms. Harvinder Oberoi, learned standing counsel, appears on advance notice for the respondents.

2. When the matter is taken up for hearing, it is noticed that directions of the Tribunal dated 24.07.2018 given to the applicants to amend his OA and join only those applicants who are similar and have passed the exam and had requisite qualifications before the year 2016 when CTET exam was held, have not been complied with even now. Hence, the OA is dismissed for non-compliance of order dated 24.07.2018 and for non-prosecution of the OA.

**(S.N. Terdal)
Member (J)**

(Nita Chowdhury)
Member (A)

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